

Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )

IA No. 287 of 2013 in  
DFR No. 1631 of 2013

Dated: 6<sup>th</sup> September, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)

Gujarat State Petronet Ltd. .... Appellant(s)

Versus

Petroleum & Natural Gas Regulatory Board ....Respondent(s)

Counsel for the Appellant(s) : Mr. Piyush Joshi  
Ms. Nimisha Singh Dutta  
Ms. Sumiti Yadava

Counsel for the Respondent(s) : Mr. Sourav Agrawal  
Mr. Ashish Tiwari  
Mr. Rakesh Diwan

ORDER

Mr. Sourav Agrawal, Learned Counsel takes notice on behalf of  
Respondent no. 1 – “PNGRB”.

Post the matter for hearing the condonation of delay application on

26.9.2013.

(Nayan Mani Borah)  
Technical Member (P&NG)  
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(Justice M. Karpaga Vinayagam)  
Chairperson

